POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
COIMBATORE FLAVORS AND FRAGRANCES LIMITED

Registered Office – 5/82, Palani Gounden Pudur, K Vadamadurai Post, Coimbatore - 641017, Tamil Nadu

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Benny Abraham (hereinafter referred to as the "Acquirer"). On Tuesday 16th November, 2010, the Acquirer made a Public Announcement (Hereinafter referred to as "PA") in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations,1997 and amendments thereto ("the Regulations"), to acquire 6,00,000 (Six Lacs only) equity shares, representing 20% of the total issued & subscribed equity share capital and the voting equity share capital of Coimbatore Flavors and Fragrances Limited at a price of Rs. 3/- (Rupees Three only) per fully paid up equity share payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA. The offer formalities have been completed and the dispatch of payment consideration has been done on 8th February, 2011. The details are as under:

1.	Name of the Target Company	: **Coimbatore Flavors and Fragrances Limited**
2.	Name of the Acquirers	: Mr. Benny Abraham
3.	Name of the Manager to the Offer	: Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	: Integrated Enterprises (India) Limited
5.	Offer details	
	a. Date of opening of the offer	: 10th January , 2011, Monday
	b. Date of closing of the offer	: 29th January, 2011, Saturday
6.	Details of Acquisition	:

Sl. No	Item	Proposed in the offer document		Actuals	
6.1	Offer price	Rs. 3.00 per fully paid up shares		Rs. 3.00 per fully paid up shares	
6.2	Shareholding of Acquirers (No. & %) before SPA	Nil		Nil	
6.3	Shares Acquired by way of SPA (No. & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		9,20,950	30.70%	9,20,950	30.70%
6.4	Shares acquired in the open offer (No. & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		6,00,000	20.00	1,47,000	4.90
6.5	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 18,00,000/-		Rs 4,41,000/-	
6.6	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
6.7	Post offer shareholding of the Acquirers (No. & %)	**No. Of Shares**	**(%)**	**No. Of Shares**	**%**
		15,20,950	50.70%	10,67,950	35.60
6.8	Post offer share holding of Public (No & %)	**Pre Offer**	**Post Offer**	**Pre offer**	**Post offer**
	No. of Shares:	20,27,510	14,79,050*	20,27,510	19,32,050*
	Percentage:	67.58	49.30	67.58	64.40

* Includes shares held by the promoter, other than party to the SPA, who did not participate in the open offer and now holds the shares in the public category post the open offer formalities.

7.	Status of Escrow account whether released or not	: The amount in the Escrow Account shall be released in due course of time.
8.	Payment of interest, if any to shareholders along with details thereof	: Not Applicable
9.	Status of investors complaints received if any	: Nil

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfillment of all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997. This announcement along with the original PA and the Letter of Offer would also be available at the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirer by the Manager to the offer:

VIVRO **Vivro Financial Services Private Limited**
Contact Person: **Mr. Ashok Mehta**
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Opp. Old Custom House, Fort, Mumbai-400023
Tel: +91-22-22657364, Fax: +91-22-22658406
E-Mail: investors@vivro.net

For and On behalf of the Acquirer
Mr. Benny Abraham

Place: Coimbatore
Date : 15/02/2011